## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No.66/KB/ 2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company Under Section		Sumitra Metals (P) Ltd & Ors  391(2)394			
1.	SAN	JIB I	DOWN.	Applicants.	Sal 11/2017
Q.	TIAIN Dy Di			O/O RD CER) MCA	28:11:17

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Dy. Director has filed reply affidavit, which may be taken on record. In its reply certain objection has been raised by the Central Government.

Petitioners have not filed List of Dates, Index and Synopsis. Petitioners are directed to file List of Dates, Index and Synopsis along with PAN number of all the applicant companies within 7 days from today.

List on 16/01/2018.

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(Jinan K.R.) Member (J) 81

(V.P.Singh) Member (J)